(iii) Piloting of new technologies for tracking movement of vehicles transporting TPDS Commodities.

D. Improve the efficiency of FPS operations

- (i) Doorstep delivery of foodgrains to FPS
- (ii) Timely availability of fooodgrains at FPS
- (iii) Distribution of wheat flour/fortified wheat flour under TPDS
- (iv) Allotment of Fair Price Shops to Institutions and Groups
- (v) Sale of non-PDS items by FPS
- (vi) Revision of Commission paid by State Government to FPS licensees
- To improve functioning of TPDS, specially during the period of drought, State/UT
 Governments have been directed to take up a special campaign during October-December,
 2009 to verify BPL and AAY ration cardholders to detect and eliminate bogus/ineligible ration
 cards.

Mandatory hours for Professors in Universities

- 203. SHRI SABIR ALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that as per UGC, Professors in Universities and Colleges are required to put in at least 40 hours per week;
 - (b) if so, the details in this regard;
- (c) whether it is also a fact that in a number of Central Universities, Professors, Readers and Lecturers frequently skip classes and they also do not update their knowledge; and
 - (d) if so, the steps being taken to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) According to the information furnished by the University Grants Commission (UGC), the work load of the teacher in full employment should not be less than 40 hours a week for 30 working weeks in an academic year. It is necessary for the teacher to be available for at least 5 hours daily in the University/ College.

(c) and (d) No data is available to conclusively indicate that in Central Universities, teachers frequently skip classes or do not update their knowledge. However, a relaxation of two hours in the workload has been given to Professors who are actively involve in research, extension and administration. 57 Academic Staff Colleges (ASCs) have been identified by the UGC to conduct refresher courses and orientation programmes for faculty to update their knowledge.

Grading system

- 204. SHRI NAND KUMAR SAI* Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government proposes to introduce grading system for class X students from 2009-2010 in the country;
 - (b) if so, the details thereof;
- (c) whether Government has made consultation with various sections of society before introducing grading system in the country; and
 - (d) if so, the details in this regard and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Central Board of Secondary Education (CBSE) has decided to introduce grading system at Secondary School for class X Board examination, 2010 and for continuous and comprehensive evaluation (CCE) for class IX from academic session 2009-10 in the schools affiliated to CBSE.

(c) and (d) Yes, Sir. National Policy on Education, 1986 (as revised in 1992) suggests that grades be used in place of marks. The National Seminar on Scaling and Grading organsed by NCERT in July, 1987, the Conference of Councils of Boards of Secondary Education held at Mysore in 1988, and the Conference of the Chairman and Secretaries of the Boards of School Education organized by NCERT in August, 1990 had also recommended use of grading system. National Curriculum Framework, 2005 mentions use of this.

CBSE has also consulted various stakeholders before introducing the grading system and they have supported introduction of the same.

Public-Private-Partnership to establish KVs

- 205. SHRI BHAGIRATHI MAJHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has undertaken a scheme to attract around Rs. 10,000 crores of private investment in universalizing/improving quality of primary and secondary education and working out a Public-Private-Partnership (PPP) to establish 2,500 Kendriya Vidyalayas (KVs) in the country;
 - (b) if so, the details of the scheme, indicating distribution of KVs, State-wise; and
 - (c) the steps so far taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) and (c) Do not arise.